NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/639/(IB)/2017

NAME OF THE PETITIONER(S)

: NORTH TOWN ESTATES PVT LTD

NAME OF THE RESPONDENT(S)

: VISHWAKARMA REAL ESTATE & CONSTRUCTIONS I PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.S. MURALI & Rue Platon. Consul for Respondent.

ORDER

Counsels for both the parties are present. Counsel for the Applicant is directed to give a copy of the petition along with the relied upon documents to the Counsel for the Corporate Debtor. Corporate Debtor is directed to file reply by giving a copy of the same to the other side. Matter is posted for arguments. Put up on 22.11.2017 at 10.30 A.M.

- sd -

MEMBER (TECHNICAL) ghk

_Ca-MEMBER (JUDICIAL)